

**UTTAR PRADESH SHASAN
GOPAN ANUBHAG-3**

The Governor is pleased to order the publication of the following English translation of Notification no. I/4882/2023-CX-3, dated January 31, 2024 for general information.

NOTIFICATION

No. I/488254/2023-CX-3

Lucknow: Dated January 31, 2024

WHEREAS the premises named, detailed and described in the Schedule below is a place used for supplying gas to CNG station by natural gas pipelines from Phulpur to Haldia pipeline ;

AND WHEREAS an information with respect thereto, or the destruction or obstruction thereof, or interference therewith, would be useful to an enemy ;

AND WHEREAS in pursuance of clause (1) of Article 258 of the Constitution of India, the Ministry of Home Affairs, Government of India has vide Notification no. S.O.1285 dated 4th May, 1963, published in Part II, Section 3, Sub-section (ii) of the Gazette of India, Extraordinary dated 11th May, 1963, entrusted the functions of the Central Government to the State Government of Uttar Pradesh in relation to any matter specified in sub-clauses (c) and (d) of clause (8) of section 2 of the Official Secrets Act, 1923 (Act no.19 of 1923) ;

NOW, THEREFORE, in exercise of the powers under sub-clause (d) of clause (8) of section 2 of the Official Secrets Act, 1923 {Act no.19 of 1923}, read with Government of India, Ministry of Home Affairs Notification no. S.O.1285, dated 04 May, 1963 the Governor is pleased to declare the premises named, detailed and described in the Schedule given below to be a "**prohibited place**" for the purposes of the aforesaid Act and the Governor is further pleased to direct that a copy of this notification in English and in the vernacular of the locality be affixed to the said premises.

SCHEDULE

Name and specifications of the Prohibited Place	
S.V.-08, Village-Naganpur, Tehsil-Sakaldiha, District-Chandauli, Uttar Pradesh	
In East-	Road (Pitch Road)
In West-	Partial part of Gata No.158 Ravindra
In North-	Partial part of Gata No.158 Ravindra
In South-	Gata No. 161 Radheshyam etc

By order,

Digitally Signed by **A.V. Rajmauli** श्री.

राजमावलि
Secretary.

Date: 31-01-2024 13:58:02

Reason: Approved